

(b) The seized watches are believed to have been smuggled.

(c) Smuggled watches have been seized by Customs authorities at Madras, Cochin, Calcutta and other places as well, besides Bombay.

(d) Except at Bombay, the number of cases of such smuggling is believed to be generally on the decline.

#### TERMINAL TAX

491. **Shri S. C. Samanta:** (a) Will the Minister of Finance be pleased to state the terminal tax collected in the year 1952-53?

(b) How much of it came from Railways?

(c) What was the establishment cost during this period?

**The Minister of Finance (Shri C. D. Deshmukh):** (a) to (c). The information has to be collected from the various State Governments and Railway Administrations. A statement will be laid on the Table when this has been done.

#### CENTRAL SOCIAL WELFARE BOARD

492. **Shri Veeraswamy:** (a) Will the Minister of Education be pleased to state whether it is a fact that the Central Social Welfare Board met in New Delhi recently?

(b) If so, what were the subjects discussed at that meeting?

**The Minister of Education and Natural Resources and Scientific Research (Maulana Azad):** (a) Yes.

(b) The main item on the Agenda was the consideration of the applications received for grant-in-aid.

#### ADVANCES TO FOREIGN GOVERNMENTS

493. **Shri K. C. Sôdhia:** Will the Minister of Finance be pleased to state the names of foreign Governments, if any, to whom advances have been given during the year 1953-54 and the amount for each?

**The Deputy Minister of Finance (Shri M. C. Shah):** No foreign government has been given any advance so far in 1953-54.

#### SPECIAL PLANES FOR PRESIDENT AND MINISTERS

494. { **Shri Gidwanji**  
**Shri R. N. Singh:**

(a) Will the Minister of Defence be pleased to state whether it is a fact that orders have been placed for the purchase of two special planes, one for the President and another for the Ministers and officers?

(b) Is it a fact that the plane which is intended for the use of Ministers and Government officials will be equipped with forty seats?

(c) If so, what will be the cost of the two planes?

**The Minister of Defence Organisation (Shri Tyagi):** (a) Two Vickers Viscount have been ordered to replace the dakotas in the V.I.P. (Very Important Personnel) flight of the Air Headquarters Communications Squadron. They are for use by the President, the Prime Minister and other V.I.P.'s.

(b) One aircraft will be of standard version with 40 seats and the other will be modified to meet V.I.P. requirements.

(c) (i) Cost of one aircraft (Standard Type)—Rs. 31.53 lakhs.

(ii) Cost of one aircraft modified to V.I.P. requirements—Rs. 32.20 lakhs.

#### TRANSLATION OF LABOUR LEGISLATIONS

495. **Shri T. B. Vittal Rao:** Will the Minister of Law be pleased to state;

(a) whether there is a proposal to translate the various labour legislations in Regional languages;

(b) whether Government propose to translate the Mines Act, 1952 into Telugu; and

(c) whether the Singareni Colliery Workers' Union have demanded publication of the Mines Act in Telugu?